

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 67/14 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: M/s Rajahmundry Expressway Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

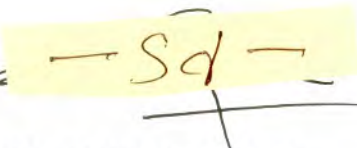
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


For the Petitioner (s) : None

For the Respondent (s): None

ORDER

Notice to ROC returnable on 4th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)